

SHRI B. C. GHOSE: Is the hon. Minister aware that the industry produced 15 lakh tons a year or two ago but the production fell during the last year?

SHRI RAFI AHMAD KIDWAI: We are aware that in 1952 the production of sugar was almost 15 lakh tons but then we had a very good bumper crop of sugarcane and here I may tell the hon. Member that in Northern India, in U.P. and Bihar, the production was at the cost of the cane-producer who was paid a very low price for his cane

LICENCES FOR ESTABLISHING SUGAR FACTORIES IN MADRAS

*581. SHRI RAJAGOPAL NAIDU: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) whether any new licences were granted for establishing sugar factories in Madras State during the year 1952-53 and 1953-54;

(b) if so, to whom and for which areas of what State; and

(c) whether any of the licences was granted to any foreign concern?

THE MINISTER FOR AGRICULTURE (DR. P. S. DESHMUKH): (a) and (b). Licences have been granted to the following three industrial undertakings for establishing new sugar factories in Madras State:

1952-53—

- (i) Messrs, Tiruvannamalai Sugar Mills Ltd., Tiruvannamalai, District North Arcot.

1953-54—

- (ii) Messrs. Challapalle Sugars Ltd., Challapalle, District Krishna.
- (iii) Messrs. Kulittalai Sugar Factory Ltd., Pethaivaithalai, Tehsil, Kulittalai, District Tiruchirappalli.

(c) No.

SHRI P. SUNDARAYYA: We would like to know what are the places and whether they are in India or in some other country.

MR. CHAIRMAN: Tiruvannamalai is one; Challapalle is the second and Kulittalai is the third.

SHRI RAJAGOPAL NAIDU: Will the hon. Minister say what has happened to the licence that has been granted to Tiruvannamalai Sugar Mills for the starting of a mill and whether any start has been made?

DR. P. S. DESHMUKH: I have not got the exact information.

SHRI RAJAGOPAL NAIDU: Is the hon. Minister aware of any licence being granted to Messrs. Parry & Co. for a sugar mill to be located in South Arcot District?

DR. P. S. DESHMUKH: I have already given the information that the Government possesses.

SHRI RAJAGOPAL NAIDU: If the news has appeared in the local dailies, would it be wrong?

DR. P. S. DESHMUKH: - This is somewhat hypothetical. I do not know what will be wrong and what will be right.

SHRI RAJAGOPAL NAIDU: Does the hon. Minister mean that no licence has been granted either to Parry & Co. or Ralli Brothers, both of which companies are incorporated in England?

DR. P. S. DESHMUKH: I do not know if the hon. Member is referring to a change of the present factory.

MR. CHAIRMAN: You say licences have been given to these three. He tells you that licence has also been granted to Parry & Co. or Ralli Brothers which are incorporated in England but functioning in this country.

DR. P. S. DESHMUKH: There is one application under consideration—that of Messrs. East India Distilleries and

Sugar Factories Ltd., c/o Parry & Co. Ltd., but it has not been given.

श्री टी० पांडे : मैं यह पूछना चाहता हूँ कि जब देश में चीनी की कमी है तो उत्तर प्रदेश को चीनी की दो मिलें, भदनी और किच्चा में, जो वर्षों से बंद हैं उनका क्या सरकार कोई ऐसा इंतजाम करेगी या उन्हें अपने प्रबंध में लेगी जिससे कि ये दोनों मिलें चालू हो सकें ?

†[SHRI T. PANDE: May I know whether, in view of the scarcity of sugar in the country, Government will make some such arrangement as may enable the two sugar mills at Bhatni and Kichha in Uttar Pradesh, which are closed for many years, to run, or whether Government will take the management of these mills into their own hands?]

श्री रफी अहमद किदवाई : बहुत से लोग कुछ मिलों को खरीद कर चालू करने का कोशिश कर रहे हैं। लेकिन ये दोनों मिलें ऐसी हैं कि जिनको आसानी से चलाया नहीं जा सकता। फिर उनके कुछ मुकद्दमे हाई कोर्ट में पड़े हैं जिसकी वजह से कुछ दिक्कतें हैं।

†[SHRI RAFI AHMAD KIDWAI: Many people are trying to buy some mills with a view to running them. But these two mills are such that they cannot be run easily. Besides, some cases relating to these mills are pending in the High Court which have led to certain difficulties.]

SHRI B. C. GHOSE: Has any machinery been already imported against the licences that were issued?

SHRI RAFI AHMAD KIDWAI: I think one sugar factory's machinery has been transferred from East Africa to Mysore State where they are trying to build a new factory.

SHRI B. C. GHOSE: What will be the capacity of these three licences?

DR. P. S. DESHMUKH: Tiruvannamalai is 400 tons a day; Challapalle 450 to 600 tons a day and Kulittalai is 800 tons a day.

SHRI B. C. GHOSE: What will be the annual increase in production when all these three will go into commission?

DR. P. S. DESHMUKH: I have not got the calculation here.

SHRI H. C. DASAPPA: Are not the Government aware that there is scope for more sugar factories in the South?

SHRI RAFI AHMAD KIDWAI: Yes; the Government is aware and I have asked the different State Governments in the South like Mysore, Madras etc. to select sites where new factories can be set up.

SHRI H. C. DASAPPA: Is not the yield of sugarcane also very good there?

SHRI RAFI AHMAD KIDWAI: The hon. Member need not plead on the ground of advantages. We have already accepted that the South has advantages over the North in this matter.

SHRI H. C. DASAPPA: Will the Government be pleased then to encourage the starting of new factories in the South?

SHRI RAFI AHMAD KIDWAI: That is what we have been doing. I have been encouraging factories in Northern India in areas where the number of factories is larger in relation to the cane available, to shift to South India.

SHRI B. C. GHOSE: Will not the annual increase in production be about 1½ lakh tons when these three factories go into working?

SHRI RAFI AHMAD KIDWAI: We are aiming at an additional production of 4½ lakh tons.

SHRI GOPIKRISHNA VIJAIVAR-GIYA: Why cannot the factories in the North and South be asked to shift to Central India?

SHRI RAFI AHMAD KIDWAI: But the factories already existing in Central India are not working properly.

SHRI B. C. GHOSE: Is it the Government's estimate that the probable demand would be 20 lakh tons?

SHRI RAFI AHMAD KIDWAI: As the conditions in the country improve the demand for sugar will go up five times.

SHRI B. C. GHOSE: It will be about 100 lakh tons?

SHRI RAFI AHMAD KIDWAI: The target fixed by the Planning Commission for the year 1956 has already been exceeded.

SHRI RAJAGOPAL NAIDU: Has the Government fixed any time limit within which the individuals to whom licences are granted should start functioning?

DR. P. S. DESHMUKH: We will give them reasonable time.

SHRI RAJAGOPAL NAIDU: What is 'reasonable'? How many years?

SHRI RAFI AHMAD KIDWAI: It all depends upon when he gets the machinery.

DR. D. H. VARIAVA: Has the Government any scheme in view to manufacture sugar-manufacturing machinery in India?

DR. P. S. DESHMUKH: This question will have to be put to the Minister for Industries.

LOCOMOTIVE FAILURES DUE TO OVER-USE

*582. SHRI S. N. MAZUMDAR: Will the Minister for RAILWAYS be pleased to state:

(a) how many locomotives which have already served their normal lives

are at present running on the Belliaghata section of the Eastern Railway;

(b) whether any engine failure have occurred due to the running of such locomotives which have resulted in the late running of trains in that section;

(c) if the answer to part (b) above be in the affirmative, what is the number of such failures and the average delay which has resulted therefrom; and

(d) whether Government have received any representation from or on behalf of the drivers of that section in this connection; and, if so, what are the points raised therein?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) 24 locomotives.

(b) None attributable to the use of overage engines.

(c) Does not arise.

(d) Yes, the points raised in the representation were:—

(i) employment of overage locomotives;

(ii) reduction in the time of examination of outgoing locomotives;

(iii) defective fittings on locomotives; and

(iv) drivers having to take out defective locomotives.

SHRI S. N. MAZUMDAR: May I know whether any action has been taken on these points made out in the representation?

SHRI O. V. ALAGESAN: They are not true to facts, Sir. These things are not true, namely, reduction in the time of examination of outgoing locomotives and so on.

SHRI S. N. MAZUMDAR: Is it not a fact, Sir, that the drivers were allowed formerly one hour's time for examination of the locomotive before taking it